

(2024) 11 MAN CK 0017

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 812 Of 2024, Miscellaneous Case (Writ Petition (C)) No. 724
Of 2024

N Parango Singh & 24 Ors.

APPELLANT

Vs

State Of Manipur & Anr.

RESPONDENT

Date of Decision: Nov. 25, 2024

Hon'ble Judges: A. Guneshwar Sharma, J

Bench: Single Bench

Advocate: HS Paonam, RK Emily, S. Nepolean

Judgement